

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 13th November, 2014

No.HC.VII-100(Pt.-IV)/2010/7441/A.### Hon'ble the High Court has been pleased to nominate **Smti. Hema Debi Bhuyan, District & Sessions Judge, Nagaon, Smti. Bobita Kshetry, Civil Judge & Asstt. Sessions Judge, Nagaon & Smti. Kingkini Borah, Judicial Magistrate First Class, Hojai, Sankardev Nagar (Nagaon), to attend the Programme for Model Judicial Districts (PMJD), scheduled to be held on 13th & 14th December, 2014 at the National Judicial Academy, Bhopal.**

Further, the Hon'ble High Court has been pleased to nominate **Shri Madan Upadhyay, UDA, O/o the District & Sessions Judge, Nagaon & Shri Parasmoni Mahanta, LDA, O/o the District Legal Services Authority, Nagaon to attend the aforesaid programme.**

The nominees are required to fill the respective templates and send the same to the Coordinator, PMJD-3, NJA, Bhopal in advance (copy of the filled up templates may be taken with them while attending the programme).

The templates can be downloaded from the official website of the Gauhati High Court, Guwahati (at the link : 'Training Notice').

By order,

Sd/- R.A. Tapadar

OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. **HC.VII-100 (Pt.-IV)/2010/7442 - 7461/A** dated 13.11.2014

Copy forwarded for information and necessary action to:

1. The Director, Judicial Academy, Assam.
2. The Director, National Judicial Academy India, Bhadbhada Road, Suraj Nagar, P.O. Bhopal-462044 (M.P) India.
3. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
4. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) They will be entitled to T.A. & D.A. as admissible under the Rules.

5. The Registrar (Vig. / Admn. / Judicial), Gauhati High Court, Guwahati.
6. **The Registrar (Academic Programmes), National Judicial Academy India, Bhopal.**
7. **Smti. Hema Debi Bhuyan, District & Sessions Judge, Nagaon. She is also requested to inform the nominated persons of her District accordingly.**
8. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The Joint Registrar (Vig. / Judl. / PM & P / Admn.-I), Gauhati High Court, Guwahati.
10. **Smti. Bobita Kshetry, Civil Judge & Asstt. Sessions Judge, Nagaon.**
11. The Secretary, District Legal Services Authority, Nagaon.
12. **Smti. Kingkini Borah, Judicial Magistrate First Class, Hojai, Sankardev Nagar (Nagaon)**
13. **The Treasury Officer, Nagaon, for information and necessary action.**

The Officials are placed on deputation for the programme on condition that (a) the Officials will be treated as on duty during the training period, (b) They will be entitled to T.A. & D.A. as admissible under the Rules.

14. The Administrative Officer, Judicial Academy, Assam.
15. **The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload this Notification in the official web site of the Gauhati High Court immediately.**
16. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
17. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
18. The CA to Registrar General, Gauhati High Court, Guwahati.
19. **Shri Madan Upadhyay, UDA, O/o the District & Sessions Judge, Nagaon**
20. **Shri Parasmoni Mahanta, LDA, O/o the District Legal Services Authority, Nagaon**

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM